

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
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Report on :17-12-2024

Date : 17.12.2024

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	104554/2024	17.12.2024	MSA-46/2024	SANTOSH KUMAR DWIVEDY	C.O.	COURT NO. 10	Order Dtd. 2024-12-12	MISC. APPEAL SEC.	(Seat No-5)
2	104567/2024	17.12.2024	WP (C) - 28528/2024	D. SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-11-20		(Seat No-5)
3	104570/2024	17.12.2024	WP (C) - 31026/2024	S. P. SAMANTA	C.O.	COURT NO. 10	Order Dtd. 2024-12-12	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
4	104571/2024	17.12.2024	WP (C) - 30613/2024	T. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-12-12	WRIT BRANCH-5	(Seat No-32)
5	104573/2024	17.12.2024	WP (C) - 31221/2024	B. K. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-12-12	WRIT BRANCH-4	(Seat No-38)
6	104575/2024	17.12.2024	WP (C) - 29752/2024	P. K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-12-12		(Seat No-38)
7	104577/2024	17.12.2024	ABLAPL-14113/2024	P BEURA	C.O.	COURT NO. 10	Order Dtd. 2024-12-13	BAIL-1	(Seat No-6)
8	104580/2024	17.12.2024	MACA-816/2019	J DEHURY	C.O.	COURT NO. 10	Order Dtd. 2024-12-12	MISC. APPEAL SEC.	(Seat No-7)
9	104582/2024	17.12.2024	MACA-278/2021	SARAT SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-12-12	MISC. APPEAL SEC.	(Seat No-7)
10	104584/2024	17.12.2024	ABLAPL-11631/2024	S PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13		(Seat No-7)
11	104586/2024	17.12.2024	ABLAPL-	N SAHOO	C.O.	COURT NO.	Order	BAIL-1	(Seat

			1393/2024			2 OLD	Dtd. 2024-12-13		No-1)
12	104587/2024	17.12.2024	ABLAPL-4663/2024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13	BAIL-2	(Seat No-12)
13	104588/2024	17.12.2024	ABLAPL-4671/2024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13	BAIL-2	(Seat No-11)
14	104589/2024	17.12.2024	ABLAPL-14094/2024	RP DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13		(Seat No-11)
15	104590/2024	17.12.2024	ABLAPL-14105/2024	JJ SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13		(Seat No-11)
16	104591/2024	17.12.2024	MACA-695/2019	BISUDHANANDA MAHALI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-12	MISC. APPEAL SEC.	(Seat No-1)
17	104592/2024	17.12.2024	ABLAPL-14101/2024	S PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13	BAIL-1	(Seat No-6)
18	104593/2024	17.12.2024	ABLAPL-14102/2024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13	BAIL-1	(Seat No-14)
19	104594/2024	17.12.2024	MACA-611/2019	RASHMI KANTA SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-12	MISC. APPEAL SEC.	(Seat No-1)
20	104595/2024	17.12.2024	ABLAPL-14097/2024	KSHITISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13		(Seat No-1)
21	104596/2024	17.12.2024	ABLAPL-13771/2024	S NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13	BAIL-1	(Seat No-1)
22	104597/2024	17.12.2024	ABLAPL-14104/2024	RK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13		(Seat No-1)
23	104598/2024	17.12.2024	MACA-102/2018	SARAT SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-12	MISC. APPEAL SEC.	(Seat No-7)
24	104599/2024	17.12.2024	ABLAPL-14104/2024	RK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13		(Seat No-7)

25	104600/2024	17.12.2024	MACA-102/2018	BISUDHANANDA MAHALI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-12	MISC. APPEAL SEC.	(Seat No-7)
26	104601/2024	17.12.2024	ABLAPL-14104/2024	RK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13		(Seat No-7)
27	104602/2024	17.12.2024	ABLAPL-14104/2024	RK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13		(Seat No-7)
28	104603/2024	17.12.2024	ABLAPL-14104/2024	RK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13		(Seat No-7)
29	104604/2024	17.12.2024	MACA-102/2018	KSHITISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-12	MISC. APPEAL SEC.	(Seat No-7)
30	104605/2024	17.12.2024	WP (C) - 30161/2024	A. K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-07		(Seat No-7)
31	104607/2024	17.12.2024	WP (C) - 30105/2024	A. K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-07	WRIT BRANCH-8	(Seat No-41)
32	104609/2024	17.12.2024	ABLAPL-13869/2024	P R SWAIN	C.O.	COURT NO. 2 OLD			(Seat No-41)
33	104610/2024	17.12.2024	WP (C) - 31316/2024	DR.PURUSOTTAM CHULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-103)
34	104611/2024	17.12.2024	WP (C) - 30115/2024	A. K. PANDA	C.O.	COURT NO. 2 OLD		WRIT BRANCH (DIVISION BENCH-1)	(Seat No-105)
35	104612/2024	17.12.2024	WP (C) - 31353/2024	K.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16		(Seat No-105)
36	104613/2024	17.12.2024	CRLMC-4490/2024	L. K. PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30		(Seat No-105)
37	104615/2024	17.12.2024	WP (C) - 16011/2022	H K MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-11	WRIT BRANCH-6	(Seat No-26)
38	104616/2024	17.12.2024	CRLMC-4706/2024	B. R. SENAPATI	C.O.	COURT NO. 15	Order Dtd. 2025-01-22		(Seat No-26)

39	104618/2024	17.12.2024	WP (C) - 28980/2024	R.K. MAHABHOI	C.O.	COURT NO. 15	Order Dtd. 2024-12- 13		(Seat No- 26)
40	104619/2024	17.12.2024	WP (C) - 27597/2023	M R BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-12- 20	WRIT BRANCH-8	(Seat No- 43)
41	104620/2024	17.12.2024	CRLMP- 1493/2024	S. D. JENA	C.O.	COURT NO. 6	Order Dtd. 2024-12- 12		(Seat No- 43)
42	104622/2024	17.12.2024	CRLMC- 3604/2024	P. K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-12- 12		(Seat No- 43)
43	104623/2024	17.12.2024	WP (C) - 31005/2024	J.LENKA	C.O.	COURT NO. 15	Order Dtd. 2024-12- 16	WRIT BRANCH-4	(Seat No- 38)
44	104624/2024	17.12.2024	WP (C) - 17436/2023	DR. PURUSOTTAM CHULI	C.O.	COURT NO. 15	Order Dtd. 2024-12- 06	WRIT BRANCH-6	(Seat No- 25)
45	104625/2024	17.12.2024	CRLMC- 4653/2024	H. S. PAIKRAY	C.O.	COURT NO. 15	Order Dtd. 2025-01- 27		(Seat No- 25)
46	104627/2024	17.12.2024	WP (C) - 31092/2024	R.C.MUDULI	C.O.	COURT NO. 25	Order Dtd. 2024-12- 16	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 103)
47	104629/2024	17.12.2024	WP (C) - 27161/2024	SUMANTA DAS	C.O.	COURT NO. 25	Order Dtd. 2024-12- 13		(Seat No- 103)
48	104631/2024	17.12.2024	WP (C) - 11115/2017	SRINIBASH MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2024-12- 13	WRIT BRANCH-3	(Seat No- 13)
49	104632/2024	17.12.2024	WP (C) - 31102/2024	R.K. MAHABHOI	C.O.	COURT NO. 25	Order Dtd. 2024-12- 16		(Seat No- 13)
50	104633/2024	17.12.2024	ABLAPL- 6466/2024	P. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06- 28		(Seat No- 13)
51	104635/2024	17.12.2024	MACA- 1317/2018	S K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 12	MISC. APPEAL SEC.	(Seat No-4)
52	104636/2024	17.12.2024	WP (C) - 30106/2024	S.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-	WRIT BRANCH (DIVISION	(Seat No- 105)

							16	BENCH-1)	
53	104637/2024	17.12.2024	MACA-1317/2018	A K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-12	MISC. APPEAL SEC.	(Seat No-4)
54	104639/2024	17.12.2024	WP (C) - 30981/2024	J.LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16		(Seat No-4)
55	104640/2024	17.12.2024	MACA-1315/2018	A K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-12	MISC. APPEAL SEC.	(Seat No-4)
56	104641/2024	17.12.2024	CRLMC-2864/2024	D. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25		(Seat No-4)
57	104643/2024	17.12.2024	MACA-1315/2018	S K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-12	MISC. APPEAL SEC.	(Seat No-4)
58	104644/2024	17.12.2024	WP (C) - 31017/2024	J.LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	WRIT BRANCH-4	(Seat No-19)
59	104645/2024	17.12.2024	MACA-1264/2018	S K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-12	MISC. APPEAL SEC.	(Seat No-4)
60	104647/2024	17.12.2024	WP (C) - 30373/2024	M.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16		(Seat No-4)
61	104649/2024	17.12.2024	MACA-1264/2018	J DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-12	MISC. APPEAL SEC.	(Seat No-4)
62	104651/2024	17.12.2024	MACA-1165/2017	SARAT SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-12	MISC. APPEAL SEC.	(Seat No-6)
63	104652/2024	17.12.2024	WP (C) - 30393/2024	M.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16		(Seat No-6)
64	104654/2024	17.12.2024	MACA-692/2018	S K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-12	MISC. APPEAL SEC.	(Seat No-9)
65	104656/2024	17.12.2024	WP (C) - 30898/2024	T.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	WRIT BRANCH-2	(Seat No-45)
66	104657/2024	17.12.2024	MACA-76/2018	J DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd.	MISC. APPEAL	(Seat No-4)

							2024-12-12	SEC.	
67	104659/2024	17.12.2024	WP (C) - 31261/2024	S.R.PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	WRIT BRANCH-7	(Seat No-5)
68	104660/2024	17.12.2024	MACA-204/2018	SARAT SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-12	MISC. APPEAL SEC.	(Seat No-1)
69	104661/2024	17.12.2024	WP (C) - 18953/2024	S.K.PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16		(Seat No-1)
70	104662/2024	17.12.2024	MACA-243/2018	P K PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-05	MISC. APPEAL SEC.	(Seat No-1)
71	104664/2024	17.12.2024	MACA-243/2018	P K PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-05	MISC. APPEAL SEC.	(Seat No-1)
72	104665/2024	17.12.2024	MACA-243/2018	J DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-05	MISC. APPEAL SEC.	(Seat No-1)
73	104666/2024	17.12.2024	WP (C) - 27989/2024	C.R.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16		(Seat No-1)
74	104667/2024	17.12.2024	WP (C) - 31193/2024	D BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-12	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
75	104668/2024	17.12.2024	WP (C) - 27467/2024	C.R.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16		(Seat No-123)
76	104669/2024	17.12.2024	WP (C) - 25906/2024	P.K.BHUYAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16		(Seat No-123)
77	104670/2024	17.12.2024	MACA-1262/2018	M R DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-07	MISC. APPEAL SEC.	(Seat No-4)
78	104671/2024	17.12.2024	WP (C) - 25061/2024	P.K.BHUYAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16		(Seat No-4)
79	104672/2024	17.12.2024	WP (C) - 30197/2024	P.K. MISHRA	C.O.	COURT NO. 25	Order Dtd. 2024-12-16	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
80	104673/2024	17.12.2024	MACA-	J GHAE	C.O.	COURT NO.	Order	MISC.	(Seat

			1262/2018			25	Dtd. 2024-12-07	APPEAL SEC.	No-4)
81	104674/2024	17.12.2024	ABLAPL- 6466/2024	RABINDRA NATH PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13		(Seat No-4)
82	104675/2024	17.12.2024	MACA- 153/2018	J GHAE	C.O.	COURT NO. 2 OLD	Order Dtd. 5000-01-01	MISC. APPEAL SEC.	(Seat No-7)
83	104676/2024	17.12.2024	MACA- 1033/2018	A MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-12	MISC. APPEAL SEC.	(Seat No-6)
84	104677/2024	17.12.2024	MACA- 1033/2018	R K MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-12	MISC. APPEAL SEC.	(Seat No-6)
85	104678/2024	17.12.2024	FAO- 903/2019	MANGUL NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13	MISC. APPEAL SEC.	(Seat No-9)
86	104679/2024	17.12.2024	FAO- 21/2019	MANGUL NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13	MISC. APPEAL SEC.	(Seat No-9)
87	104680/2024	17.12.2024	FAO- 21/2019	G C BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13	MISC. APPEAL SEC.	(Seat No-9)
88	104684/2024	17.12.2024	TRP (C) - 178/2024	DINESH KUMAR PANDA, AMIYA KUMAR MISHRA 2	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13		(Seat No-9)
89	104686/2024	17.12.2024	BLAPL- 11309/2024	BB MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13		(Seat No-9)
90	104687/2024	17.12.2024	BLAPL- 11401/2024	BB MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13		(Seat No-9)
91	104688/2024	17.12.2024	BLAPL- 11132/2024	BB MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13	BAIL-1	(Seat No-13)
92	104689/2024	17.12.2024	BLAPL- 11191/2024	BB MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13	BAIL-2	(Seat No-7)
93	104690/2024	17.12.2024	BLAPL- 11190/2024	BB MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13		(Seat No-7)

94	104691/2024	17.12.2024	BLAPL-11274/2024	BB MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13	BAIL-2	(Seat No-16)
95	104696/2024	17.12.2024	WP (C) - 14551/2024	B K PARDHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-12	WRIT BRANCH-1	(Seat No-1)
96	104698/2024	17.12.2024	CRLMC-4577/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13		(Seat No-1)
97	104700/2024	17.12.2024	WP (C) - 31045/2024	PRASANJIT BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-12	WRIT BRANCH-4	(Seat No-38)
98	104701/2024	17.12.2024	BLAPL-4011/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-11		(Seat No-38)
99	104702/2024	17.12.2024	BLAPL-11046/2024	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-12	BAIL-1	(Seat No-15)
100	104703/2024	17.12.2024	ABLAPL-8419/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13	BAIL-1	(Seat No-5)
101	104704/2024	17.12.2024	CRLMC-4576/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13		(Seat No-5)
102	104705/2024	17.12.2024	ABLAPL-7626/2024	JYOTI RANJAN NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13	BAIL-1	(Seat No-4)
103	104706/2024	17.12.2024	ABLAPL-7752/2024	M. R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13		(Seat No-4)
104	104707/2024	17.12.2024	WP (C) - 30167/2024	A.K.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-07	WRIT BRANCH-7	(Seat No-48)
105	104709/2024	17.12.2024	ABLAPL-14100/2024	PRASANTA KUMAR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13	BAIL-1	(Seat No-6)
106	104710/2024	17.12.2024	ABLAPL-14099/2024	AMRESH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13		(Seat No-6)
107	104711/2024	17.12.2024	ABLAPL-14106/2024	S. K. BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-		(Seat No-6)

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108	104713/2024	17.12.2024	ABLAPL-14095/2024	S. K. BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13	BAIL-1	(Seat No-15)
109	104714/2024	17.12.2024	ABLAPL-14108/2024	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13	BAIL-1	(Seat No-6)
110	104715/2024	17.12.2024	ABLAPL-14109/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13		(Seat No-6)
111	104716/2024	17.12.2024	ABLAPL-14111/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13	BAIL-2	(Seat No-7)
112	104721/2024	17.12.2024	ABLAPL-14081/2024	UP BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13		(Seat No-7)
113	104723/2024	17.12.2024	ABLAPL-14082/2024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13		(Seat No-7)
114	104724/2024	17.12.2024	ABLAPL-9110/2024	AK NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13		(Seat No-7)
115	104725/2024	17.12.2024	ABLAPL-6229/2024	MN MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13		(Seat No-7)
116	104726/2024	17.12.2024	ABLAPL-14114/2024	K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13		(Seat No-7)
117	104727/2024	17.12.2024	CRLA-591/2013	RATIKANTA SAHOO	C.O.	COURT NO. 9	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-6)
118	104728/2024	17.12.2024	JCRLA-25/2018	DILLIP KUMAR JENA	C.O.	COURT NO. 5	Order Dtd. 2024-12-16	CRIMINAL APPEAL	(Seat No-4)
119	104729/2024	17.12.2024	CRLA-273/2020	T SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	CRIMINAL APPEAL	(Seat No-10)
120	104731/2024	17.12.2024	BLAPL-10385/2024	PRATAP SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13		(Seat No-10)
121	104732/2024	17.12.2024	BLAPL-11750/2024	BIKASH CHANDRA	C.O.	COURT NO. 2 OLD	Order Dtd.		(Seat No-

				PARIJA			2024-12-13		10)
122	104733/2024	17.12.2024	WP (C) - 31492/2024	T K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16		(Seat No-10)
123	104734/2024	17.12.2024	BLAPL-11752/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13		(Seat No-10)
124	104735/2024	17.12.2024	WP (C) - 31524/2024	TAPAN KU NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-01-20		(Seat No-10)
125	104736/2024	17.12.2024	WP (C) - 28576/2024	TAPAN KU NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-01-10		(Seat No-10)
126	104737/2024	17.12.2024	WP (C) - 22435/2024	SANJAYA KU SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-12-16		(Seat No-10)
127	104739/2024	17.12.2024	WP (C) - 30841/2024	G. D. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-12-12	WRIT BRANCH-4	(Seat No-19)
128	104740/2024	17.12.2024	WP (C) - 22410/2024	SANJAYA KU SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-12-16		(Seat No-19)
129	104741/2024	17.12.2024	WP (C) - 30664/2024	G. D. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-12-12		(Seat No-19)
130	104742/2024	17.12.2024	WP (C) - 24381/2024	TAPAN KU NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-12-16		(Seat No-19)
131	104743/2024	17.12.2024	WP (C) - 30663/2024	G. D. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-12-12	WRIT BRANCH-4	(Seat No-38)
132	104744/2024	17.12.2024	WP (C) - 30734/2024	SANJAYA KU SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-12-16	WRIT BRANCH-2	(Seat No-45)
133	104745/2024	17.12.2024	WP (C) - 31586/2024	TAPAN KU NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-12-16		(Seat No-45)
134	104746/2024	17.12.2024	WP (C) - 30656/2024	G. D. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-12-12		(Seat No-45)
135	104747/2024	17.12.2024	WP (C) -	G. D. MALLICK	C.O.	COURT NO.	Order	WRIT	(Seat

			30652/2024			1	Dtd. 2024-12-12	BRANCH-7	No-5)
136	104748/2024	17.12.2024	WP (C) - 27600/2024	P. K. JENA	C.O.	COURT NO. 9	Order Dtd. 9999-12-31		(Seat No-5)
137	104749/2024	17.12.2024	WP (C) - 30054/2024	B. BARIK	C.O.	COURT NO. 9	Order Dtd. 2024-12-12	WRIT BRANCH-1	(Seat No-31)
138	104750/2024	17.12.2024	WP (C) - 30063/2024	B. BARIK	C.O.	COURT NO. 9	Order Dtd. 2024-12-12		(Seat No-31)
139	104752/2024	17.12.2024	WP (C) - 30057/2024	B. BARIK	C.O.	COURT NO. 9	Order Dtd. 2024-12-12	WRIT BRANCH-8	(Seat No-43)
140	104777/2024	17.12.2024	WP (C) - 20271/2024	N. R. PANDA	C.O.	COURT NO. 9	Order Dtd. 2024-12-13		(Seat No-43)
141	104778/2024	17.12.2024	WP (C) - 31199/2024	BALARAM SINGH	C.O.	COURT NO. 9	Order Dtd. 2024-12-13	WRIT BRANCH-6	(Seat No-25)
142	104780/2024	17.12.2024	BLAPL- 9201/2024	AMLAN MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2024-12-05	BAIL-2	(Seat No-12)
143	104782/2024	17.12.2024	ABLAPL- 14103/2024	BALARAM SINGH	C.O.	COURT NO. 9	Order Dtd. 2024-12-13		(Seat No-12)
144	104783/2024	17.12.2024	ABLAPL- 14107/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-12)
145	104786/2024	17.12.2024	BLAPL- 11504/2024	GYANENDRA KUMAR TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13	BAIL-1	(Seat No-14)
146	104788/2024	17.12.2024	WP (C) - 29131/2023	P K DAS	C.O.	COURT NO. 6	Order Dtd. 2025-01-09	WRIT BRANCH-2	(Seat No-34)
147	104789/2024	17.12.2024	ABLAPL- 13945/2024	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-12		(Seat No-34)
148	104790/2024	17.12.2024	ABLAPL- 13942/2024	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-12		(Seat No-34)

149	104791/2024	17.12.2024	CRLMC-4637/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13		(Seat No-34)
150	104792/2024	17.12.2024	WP (C) - 39468/2021	JYOTI PRAKASH KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03	WRIT BRANCH-6	(Seat No-24)
151	104793/2024	17.12.2024	WP (C) - 10162/2021	RABI SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03	WRIT BRANCH-1	(Seat No-3)
152	104794/2024	17.12.2024	WP (C) - 10162/2021	RABI SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03	WRIT BRANCH-1	(Seat No-3)
153	104795/2024	17.12.2024	WP (C) - 10159/2021	RABI SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03	WRIT BRANCH-1	(Seat No-3)
154	104796/2024	17.12.2024	WP (C) - 10159/2021	RABI SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03	WRIT BRANCH-1	(Seat No-3)
155	104797/2024	17.12.2024	WP (C) - 22238/2020	DILIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	WRIT BRANCH-2	(Seat No-7)
156	104798/2024	17.12.2024	WP (C) - 22239/2020	DILIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	WRIT BRANCH-2	(Seat No-7)
157	104799/2024	17.12.2024	WP (C) - 22240/2024	DILIP SAMAL	C.O.	COURT NO. 5	Order Dtd. 2024-12-16		(Seat No-7)
158	104800/2024	17.12.2024	ABLAPL-14063/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13		(Seat No-7)
159	104801/2024	17.12.2024	WP (C) - 5465/2020	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	WRIT BRANCH-4	(Seat No-27)
160	104802/2024	17.12.2024	MACA-590/2015	S K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13	MISC. APPEAL SEC.	(Seat No-9)
161	104803/2024	17.12.2024	MACA-590/2015	P C PATTNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13	MISC. APPEAL SEC.	(Seat No-9)
162	104804/2024	17.12.2024	CMAPL-237/2024	R. K. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-12-		(Seat No-9)

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163	104805/2024	17.12.2024	BLAPL-10917/2024	R SETHI	C.O.	COURT NO. 15	Order Dtd. 2024-12-16	BAIL-2	(Seat No-9)
164	104809/2024	17.12.2024	BLAPL-9181/2024	D SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-12-11		(Seat No-9)
165	104810/2024	17.12.2024	ABLAPL-8553/2024	ASHOK KUMAR SARANGI	C.O.	COURT NO. 15	Order Dtd. 2024-12-13	BAIL-2	(Seat No-10)
166	104813/2024	17.12.2024	CMP-1324/2024	M.NAIK	C.O.	COURT NO. 20	Order Dtd. 2025-01-17		(Seat No-10)
167	104819/2024	17.12.2024	CRLMC-1581/2024	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08	CRIMINAL MISC	(Seat No-2)
168	104820/2024	17.12.2024	CRLMC-1643/2024	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	CRIMINAL MISC	(Seat No-4)
169	104821/2024	17.12.2024	CRLMC-1712/2024	R.K.LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-11	CRIMINAL MISC	(Seat No-6)
170	104822/2024	17.12.2024	CRLMC-4364/2023	B.K.DALEI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-11	CRIMINAL MISC	(Seat No-2)
171	104824/2024	17.12.2024	CRLMC-4364/2023	B.B.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-11	CRIMINAL MISC	(Seat No-2)
172	104826/2024	17.12.2024	CRLMC-6059/2014	S.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13	CRIMINAL MISC	(Seat No-2)
173	104827/2024	17.12.2024	ABLAPL-14125/2024	C DHAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16		(Seat No-2)
174	104828/2024	17.12.2024	ABLAPL-14126/2024	RK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16		(Seat No-2)
175	104829/2024	17.12.2024	ABLAPL-14122/2024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16		(Seat No-2)
176	104830/2024	17.12.2024	ABLAPL-14119/2024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd.		(Seat No-2)

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177	104831/2024	17.12.2024	BLAPL-12506/2024	DEBASHREE PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16		(Seat No-2)
178	104832/2024	17.12.2024	WA-2126/2024	Y. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-02-11		(Seat No-2)
179	104833/2024	17.12.2024	WA-2119/2024	Y. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-02-11		(Seat No-2)
180	104834/2024	17.12.2024	WA-2118/2024	Y. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-02-11		(Seat No-2)
181	104835/2024	17.12.2024	ABLAPL-11992/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-04		(Seat No-2)
182	104836/2024	17.12.2024	WP (C) - 20271/2024	C. RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13		(Seat No-2)
183	104837/2024	17.12.2024	ABLAPL-14118/2024	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16		(Seat No-2)
184	104838/2024	17.12.2024	ABLAPL-14117/2024	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	BAIL-1	(Seat No-6)
185	104839/2024	17.12.2024	ABLAPL-14121/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16		(Seat No-6)
186	104840/2024	17.12.2024	ABLAPL-13980/2024	DILLIP KUMAR MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-12		(Seat No-6)
187	104841/2024	17.12.2024	ABLAPL-13779/2024	DEBASISH SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13		(Seat No-6)
188	104842/2024	17.12.2024	WP (C) - 25236/2024	PRAKASH CHANDRA DASH	C.O.	COURT NO. 6	Order Dtd. 2024-11-28		(Seat No-6)
189	104843/2024	17.12.2024	BLAPL-11506/2024	AMLAN SAKTI PAUL	C.O.	COURT NO. 6	Order Dtd. 2024-12-13		(Seat No-6)
190	104844/2024	17.12.2024	WP (C) -	PRAKASH	C.O.	COURT NO.	Order		(Seat

			25108/2024	CHANDRA DASH		6	Dtd. 2024-11-28		No-6)
191	104845/2024	17.12.2024	ABLAPL-14180/2024	BIKASH CHANDRA PARIJA	C.O.	COURT NO. 6	Order Dtd. 2024-12-12		(Seat No-6)
192	104848/2024	17.12.2024	ABLAPL-14179/2024	RASHMI RANJAN SINHA	C.O.	COURT NO. 6	Order Dtd. 2024-12-16	BAIL-2	(Seat No-10)
193	104849/2024	17.12.2024	ABLAPL-14171/2024	BISWAJIT SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-12-16		(Seat No-10)
194	104850/2024	17.12.2024	ABLAPL-10001/2024	M R SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-12-16	BAIL-1	(Seat No-1)
195	104851/2024	17.12.2024	WP (C) - 39340/2023	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	WRIT BRANCH-2	(Seat No-6)
196	104852/2024	17.12.2024	ABLAPL-14173/2024	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16		(Seat No-6)
197	104853/2024	17.12.2024	ABLAPL-10289/2024	P PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16		(Seat No-6)
198	104854/2024	17.12.2024	WP (C) - 35628/2022	D. P. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-12	WRIT BRANCH-4	(Seat No-19)
199	104855/2024	17.12.2024	ABLAPL-14177/2024	S BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	BAIL-2	(Seat No-16)
200	104856/2024	17.12.2024	ABLAPL-14165/2024	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16		(Seat No-16)
201	104857/2024	17.12.2024	ABLAPL-14172/2024	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16		(Seat No-16)
202	104859/2024	17.12.2024	ABLAPL-14181/2024	M C MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	BAIL-1	(Seat No-15)
203	104860/2024	17.12.2024	ABLAPL-14138/2024	BIJAYA KUMAR ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-15)

204	104861/2024	17.12.2024	ABLAPL-14164/2024	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	BAIL-1	(Seat No-13)
205	104862/2024	17.12.2024	ABLAPL-14152/2024	M NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-13)
206	104863/2024	17.12.2024	ABLAPL-14184/2024	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-13)
207	104864/2024	17.12.2024	ABLAPL-14230/2024	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-13)
208	104865/2024	17.12.2024	ABLAPL-14163/2024	B K DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-13)
209	104866/2024	17.12.2024	ABLAPL-14253/2024	B B MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16		(Seat No-13)
210	104867/2024	17.12.2024	ABLAPL-14251/2024	S SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	BAIL-2	(Seat No-7)
211	104868/2024	17.12.2024	ABLAPL-14190/2024	D P DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-7)
212	104869/2024	17.12.2024	ABLAPL-14141/2024	D P DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	BAIL-1	(Seat No-13)
213	104870/2024	17.12.2024	SA-17/1995	J P KAR	C.O.	COURT NO. 10	Order Dtd. 2025-02-07	SECOND APPEAL	(Seat No-4)
214	104871/2024	17.12.2024	ABLAPL-14249/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-2	(Seat No-7)
215	104872/2024	17.12.2024	ABLAPL-14146/2024	SUBASH CHANDRA SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-7)
216	104873/2024	17.12.2024	ABLAPL-14167/2024	MANGU NANDY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16		(Seat No-7)
217	104874/2024	17.12.2024	ABLAPL-14157/2024	R K MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-		(Seat No-7)

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218	104875/2024	17.12.2024	ABLAPL-14156/2024	R K SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16		(Seat No-7)
219	104876/2024	17.12.2024	ABLAPL-14185/2024	R K MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16		(Seat No-7)
220	104877/2024	17.12.2024	BLAPL-12509/2024	B B ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16		(Seat No-7)
221	104878/2024	17.12.2024	BLAPL-12512/2024	B B ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	BAIL-2	(Seat No-18)
222	104879/2024	17.12.2024	BLAPL-12508/2024	S MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16		(Seat No-18)
223	104880/2024	17.12.2024	BLAPL-9724/2024	B B MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16		(Seat No-18)
224	104881/2024	17.12.2024	BLAPL-10614/2024	SAMIR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16		(Seat No-18)
225	104882/2024	17.12.2024	BLAPL-10850/2024	J P KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16		(Seat No-18)
226	104883/2024	17.12.2024	TRP (C) - 146/2024	C K DAS	C.O.	COURT NO. 9	Order Dtd. 2024-12-23	M.J.C.	(Seat No-6)
227	104884/2024	17.12.2024	LAA-7/2024	A K MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2024-12-16	FIRST APPEAL	(Seat No-3)
228	104885/2024	17.12.2024	BLAPL-10891/2024	PRAHALLAD SAHU	C.O.	COURT NO. 9	Order Dtd. 2024-12-16		(Seat No-3)
229	104887/2024	17.12.2024	BLAPL-10981/2024	J P KAR	C.O.	COURT NO. 9	Order Dtd. 2024-12-16	BAIL-2	(Seat No-16)
230	104889/2024	17.12.2024	BLAPL-10993/2024	J P KAR	C.O.	COURT NO. 9	Order Dtd. 2024-12-16		(Seat No-16)
231	104890/2024	17.12.2024	BLAPL-11002/2024	MOTILAL MISHRA	C.O.	COURT NO. 9	Order Dtd.	BAIL-2	(Seat No-8)

							2024-12-16		
232	104891/2024	17.12.2024	BLAPL-11010/2024	P R MISHRA	C.O.	COURT NO. 9	Order Dtd. 2024-12-16	BAIL-2	(Seat No-9)
233	104892/2024	17.12.2024	BLAPL-12402/2024	KARAMA DAS	C.O.	COURT NO. 9	Order Dtd. 2024-12-16		(Seat No-9)
234	104893/2024	17.12.2024	BLAPL-12452/2024	D P DASH	C.O.	COURT NO. 9	Order Dtd. 2024-12-16		(Seat No-9)
235	104894/2024	17.12.2024	BLAPL-8026/2024	BALARAM SINGH	C.O.	COURT NO. 9	Order Dtd. 2024-12-16		(Seat No-9)
236	104895/2024	17.12.2024	BLAPL-9724/2024	P K MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2024-12-16		(Seat No-9)
237	104896/2024	17.12.2024	BLAPL-12464/2024	P K MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2024-12-16		(Seat No-9)
238	104897/2024	17.12.2024	ABLAPL-14248/2024	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16		(Seat No-9)
239	104898/2024	17.12.2024	ABLAPL-14176/2024	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16		(Seat No-9)
240	104899/2024	17.12.2024	ABLAPL-14136/2024	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-2	(Seat No-11)
241	104900/2024	17.12.2024	BLAPL-7678/2024	PRADEEP KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	BAIL-2	(Seat No-9)
242	104901/2024	17.12.2024	ABLAPL-14145/2024	RAHUL SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	BAIL-2	(Seat No-16)
243	104902/2024	17.12.2024	ABLAPL-14149/2024	RAHUL SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-1	(Seat No-6)
244	104903/2024	17.12.2024	ABLAPL-14151/2024	P K LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16		(Seat No-6)
245	104904/2024	17.12.2024	ABLAPL-	P BEHERA	C.O.	COURT NO.	Order		(Seat

			14143/2024			2 OLD	Dtd. 2024-12-16		No-6)
246	104906/2024	17.12.2024	ABLAPL-11761/2022	DK BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-13	BAIL-2	(Seat No-11)
247	104908/2024	17.12.2024	ABLAPL-14269/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	BAIL-2	(Seat No-16)
248	104910/2024	17.12.2024	BLAPL-2792/2024	SP SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17		(Seat No-16)
249	104911/2024	17.12.2024	WP (C) - 18064/2024	T. BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-12		(Seat No-16)
250	104913/2024	17.12.2024	WP (C) - 29894/2024	A. K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-07		(Seat No-16)
251	104915/2024	17.12.2024	WP (C) - 29871/2024	A. K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-07		(Seat No-16)
252	104916/2024	17.12.2024	WP (C) - 31160/2024	D. SAMAL	C.O.	COURT NO. 10	Order Dtd. 2025-01-06		(Seat No-16)
253	104917/2024	17.12.2024	BLAPL-12216/2024	PK MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-12-16		(Seat No-16)
254	104918/2024	17.12.2024	WP (C) - 29876/2024	A. K. PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-12-07		(Seat No-16)
255	104919/2024	17.12.2024	WP (C) - 22157/2023	BISWAJIT MOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2024-12-12	WRIT BRANCH-5	(Seat No-23)
256	104920/2024	17.12.2024	ABLAPL-14170/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 10	Order Dtd. 2024-12-16		(Seat No-23)
257	104921/2024	17.12.2024	ABLAPL-13985/2024	JADUNATH PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2024-12-12	BAIL-2	(Seat No-17)
258	104922/2024	17.12.2024	MATA-319/2024	RK SAHU	C.O.	COURT NO. 10	Order Dtd. 2024-12-12		(Seat No-17)

259	104924/2024	17.12.2024	CRLMC-4737/2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 15	Order Dtd. 2025-02-05		(Seat No-17)
260	104926/2024	17.12.2024	CRLMC-4731/2024	J P KAR	C.O.	COURT NO. 15	Order Dtd. 2024-12-13		(Seat No-17)
261	104927/2024	17.12.2024	ABLAPL-14250/2024	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16		(Seat No-17)
262	104928/2024	17.12.2024	BLAPL-9909/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17		(Seat No-17)
263	104929/2024	17.12.2024	BLAPL-5333/2024	J. PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2024-12-17	BAIL-1	(Seat No-6)
264	104930/2024	17.12.2024	WP (C) - 31328/2024	RK BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-12-17		(Seat No-6)
265	104550/2024	17.12.2024	WP (C) - 30955/2024	SURYAKANTA PALAI	GENERAL		Order Dtd. 2024-12-12	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
266	104551/2024	17.12.2024	ABLAPL-13941/2022	MURALIDHAR BISWAL	GENERAL		Order Dtd. 2023-01-25	BAIL-2	(Seat No-11)
267	104552/2024	17.12.2024	WP (C) - 6305/2017	GIRISH KUMAR SUNDARAY	GENERAL		Order Dtd. 2024-11-25	WRIT BRANCH-2	(Seat No-9)
268	104553/2024	17.12.2024	WP (C) - 30879/2024	MANAS PATI	GENERAL		Order Dtd. 2024-12-16	WRIT BRANCH-3	(Seat No-28)
269	104555/2024	17.12.2024	WP (C) - 30916/2024	MANAS PATI	GENERAL		Order Dtd. 2024-12-16		(Seat No-28)
270	104556/2024	17.12.2024	WP (C) - 30935/2024	MANAS PATI	GENERAL		Order Dtd. 2024-12-16	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
271	104566/2024	17.12.2024	ABLAPL-8563/2024	BADAL KUMAR BEHERA	GENERAL		Order Dtd. 2024-12-13		(Seat No-122)
272	104663/2024	17.12.2024	WPC (OAC) - 2706/2010	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-02-	OA Branch	(Seat No-1)

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273	104681/2024	17.12.2024	ABLAPL-14098/2024	BADAL KUMAR BEHERA	GENERAL		Order Dtd. 2024-12-13		(Seat No-1)
274	104682/2024	17.12.2024	CRLMC-996/2024	APARESH BHOI	GENERAL		Order Dtd. 2024-12-16		(Seat No-1)
275	104683/2024	17.12.2024	WP (C) - 27268/2024	SANDHYARANI PANI	GENERAL		Order Dtd. 2024-12-13		(Seat No-1)
276	104685/2024	17.12.2024	ABLAPL-14025/2024	BADAL KUMAR BEHERA	GENERAL		Order Dtd. 2024-12-13	BAIL-2	(Seat No-9)
277	104692/2024	17.12.2024	WP (C) - 29268/2024	SANDHYARANI PANI	GENERAL		Order Dtd. 2024-12-13		(Seat No-9)
278	104693/2024	17.12.2024	WP (C) - 28030/2024	SANDHYARANI PANI	GENERAL		Order Dtd. 2024-12-13		(Seat No-9)
279	104694/2024	17.12.2024	WP (C) - 27259/2024	SANDHYARANI PANI	GENERAL		Order Dtd. 2024-12-13		(Seat No-9)
280	104695/2024	17.12.2024	ABLAPL-8718/2024	HARAPRASAD PANDA	GENERAL		Order Dtd. 2024-08-27	BAIL-1	(Seat No-1)
281	104697/2024	17.12.2024	ABLAPL-8594/2024	SUSHANT KUMAR PRADHAN (3)	GENERAL		Order Dtd. 2024-12-13		(Seat No-1)
282	104699/2024	17.12.2024	BLAPL-11669/2024	BISWARANJAN SAGARIA	GENERAL		Order Dtd. 2024-12-06		(Seat No-1)
283	104708/2024	17.12.2024	WP (C) - 16744/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-07-19	WRIT BRANCH-7	(Seat No-48)
284	104712/2024	17.12.2024	WP (C) - 18064/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-12		(Seat No-48)
285	104717/2024	17.12.2024	WP (C) - 28807/2024	RAJAT KUMAR RATH	GENERAL		Order Dtd. 2024-12-16		(Seat No-48)
286	104719/2024	17.12.2024	CRLMP-1679/2024	JEET SWARUP SAMAL	GENERAL		Order Dtd.		(Seat No-

							2024-12-16		48)
287	104720/2024	17.12.2024	CRLMC-4719/2024	HIMANSHU BHUSHAN BARAH	GENERAL		Order Dtd. 2024-12-16		(Seat No-48)
288	104722/2024	17.12.2024	WP (C) - 30848/2024	MANAS PATI	GENERAL		Order Dtd. 2024-12-16		(Seat No-48)
289	104730/2024	17.12.2024	WPC (OAC) - 2150/2013	GIRISH KUMAR SUNDARAY	GENERAL		Order Dtd. 2022-04-22	OA Branch	(Seat No-1)
290	104738/2024	17.12.2024	WP (C) - 23759/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2013-01-31	WRIT BRANCH-3	(Seat No-33)
291	104785/2024	17.12.2024	ABLAPL-14096/2024	DEBASIS SAHOO	GENERAL		Order Dtd. 2024-12-13		(Seat No-33)
292	104787/2024	17.12.2024	CRP-8/2009	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-16	CIVIL REVISION	(Seat No-1)
293	104807/2024	17.12.2024	ABLAPL-14318/2024	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2024-12-17		(Seat No-1)
294	104808/2024	17.12.2024	CRLA-442/2010	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-11-14	CRIMINAL APPEAL	(Seat No-10)
295	104811/2024	17.12.2024	WP (C) - 34990/2021	MANAS RANJAN PATRA	GENERAL		Judgement Dtd. 2024-12-04	WRIT BRANCH-1	(Seat No-4)
296	104812/2024	17.12.2024	ABLAPL-13928/2024	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2024-12-12		(Seat No-4)
297	104814/2024	17.12.2024	WP (C) - 33947/2021	MANAS RANJAN PATRA	GENERAL		Order Dtd. 2024-12-04	WRIT BRANCH-4	(Seat No-27)
298	104815/2024	17.12.2024	LAA-33/2016	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-16	FIRST APPEAL	(Seat No-2)
299	104816/2024	17.12.2024	ABLAPL-11661/2024	RAJAT KUMAR RATH	GENERAL		Order Dtd. 2024-12-16		(Seat No-2)
300	104818/2024	17.12.2024	ABLAPL-	THEEDA	GENERAL		Order		(Seat

			14203/2024	GOPINATH MURTY			Dtd. 2024-12-16		No-2)
301	104858/2024	17.12.2024	CRLMC-2761/2015	HRUSHIKESH MALLIK	GENERAL		Entire Brief	CRIMINAL MISC	(Seat No-3)
302	104905/2024	17.12.2024	RSA-385/2023	BISWAJIT MOHANTY	GENERAL		Judgement Dtd. 2023-11-01	SECOND APPEAL	(Seat No-1)
303	104907/2024	17.12.2024	RSA-383/2023	BISWAJIT MOHANTY	GENERAL		Judgement Dtd. 2023-11-01	SECOND APPEAL	(Seat No-1)
304	104909/2024	17.12.2024	ABLAPL-14182/2024	UPENDRA KUMAR PANDEY	GENERAL		Order Dtd. 2024-12-16		(Seat No-1)
305	104557/2024	17.12.2024	BLAPL-4646/2022	M R ROUSTRAY	GENERAL			BAIL-1	(Seat No-6)
306	104558/2024	17.12.2024	ABLAPL-12284/2024	J P KAR	GENERAL				(Seat No-6)
307	104559/2024	17.12.2024	WP (C) - 10870/2021	K C NAYAK	GENERAL			WRIT BRANCH-2	(Seat No-7)
308	104560/2024	17.12.2024	CRLMC-13/2020	S K DAS	GENERAL			CRIMINAL MISC	(Seat No-5)
309	104561/2024	17.12.2024	CRLMC-4052/2024	G S SAMAL	GENERAL				(Seat No-5)
310	104562/2024	17.12.2024	WP (C) - 20234/2019	R PRUSTY	GENERAL			WRIT BRANCH-1	(Seat No-30)
311	104563/2024	17.12.2024	WP (C) - 12121/2021	R PRUSTY	GENERAL			WRIT BRANCH-2	(Seat No-9)
312	104564/2024	17.12.2024	WP (C) - 35816/2023	R PRUSTY	GENERAL			WRIT BRANCH-4	(Seat No-37)
313	104565/2024	17.12.2024	WP (C) - 30129/2023	P K NAYAK	GENERAL			WRIT BRANCH-5	(Seat No-23)
314	104568/2024	17.12.2024	BLAPL-6028/2024	M R ROUSTRAY	GENERAL				(Seat No-23)
315	104569/2024	17.12.2024	CMP-576/2024	K R JENA	GENERAL			WRIT BRANCH-3	(Seat No-14)
316	104572/2024	17.12.2024	WP (C) - 19509/2024	P K ROUSTRAY	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
317	104574/2024	17.12.2024	RSA-337/2006	A K SAHOO	GENERAL				(Seat No-121)
318	104576/2024	17.12.2024	CRLMC-4738/2024	S N MISHRA	GENERAL				(Seat No-

									121)
319	104578/2024	17.12.2024	CRLMC-4524/2014	D K DALAI	GENERAL			CRIMINAL MISC	(Seat No-9)
320	104579/2024	17.12.2024	CMP-85/2024	K R JENA	GENERAL			WRIT BRANCH-6	(Seat No-54)
321	104581/2024	17.12.2024	WP (C) - 27201/2024	K R JENA	GENERAL				(Seat No-54)
322	104583/2024	17.12.2024	CRLMC-6157/2014	D K DALAI	GENERAL			CRIMINAL MISC	(Seat No-4)
323	104585/2024	17.12.2024	WP (C) - 15580/2024	S K MADARI	GENERAL			WRIT BRANCH-3	(Seat No-33)
324	104606/2024	17.12.2024	ABLAPL-338/2015	D P DASH	GENERAL				(Seat No-33)
325	104608/2024	17.12.2024	BLAPL-4350/2024	L ACHARI	GENERAL				(Seat No-33)
326	104614/2024	17.12.2024	WP (C) - 31308/2023	M R PADHI	GENERAL			WRIT BRANCH-2	(Seat No-8)
327	104617/2024	17.12.2024	WP (C) - 40643/2023	S P SAHOO	GENERAL			WRIT BRANCH-1	(Seat No-1)
328	104621/2024	17.12.2024	CRLMC-3141/2022	L N RAYATSINGH	GENERAL			CRIMINAL MISC	(Seat No-3)
329	104626/2024	17.12.2024	WP (C) - 20379/2010	B B ROUT	GENERAL				(Seat No-3)
330	104628/2024	17.12.2024	WP (C) - 29131/2023	P K DAS	GENERAL			WRIT BRANCH-2	(Seat No-34)
331	104630/2024	17.12.2024	WP (C) - 28605/2011	H SUNDARA	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Seat No-102)
332	104634/2024	17.12.2024	WP (C) - 19960/2017	P C DAS	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
333	104638/2024	17.12.2024	WP (C) - 32674/2021	TUSARKANTI	GENERAL			WRIT BRANCH-6	(Seat No-35)
334	104642/2024	17.12.2024	ABLAPL-10122/2024	M DAS	GENERAL				(Seat No-35)
335	104646/2024	17.12.2024	ABLAPL-12319/2024	J P KAR	GENERAL			BAIL-1	(Seat No-5)
336	104648/2024	17.12.2024	WP (C) - 27725/2024	J.K.MOHAPATRA	GENERAL		Order Dtd. 2025-01-09		(Seat No-5)
337	104650/2024	17.12.2024	CMP-236/2020	S S JENA	GENERAL			WRIT BRANCH-2	(Seat No-7)

338	104653/2024	17.12.2024	WP (C) - 20602/2022	K TRIPATHY	GENERAL			WRIT BRANCH-8	(Seat No- 43)
339	104655/2024	17.12.2024	SA- 254/2000	S MURMU	GENERAL			SECOND APPEAL	(Seat No-3)
340	104658/2024	17.12.2024	SA-14/1959	J P KAR	GENERAL				(Seat No-3)
341	104718/2024	17.12.2024	WPC (OAC) - 2424/2014	M R SAHOO	GENERAL			OA Branch	(Seat No-1)
342	104751/2024	17.12.2024	WP (C) - 31335/2024	J P KAR	GENERAL				(Seat No-1)
343	104753/2024	17.12.2024	JCRLA- 83/2023	D K DALAI	GENERAL			CRIMINAL APPEAL	(Seat No-1)
344	104754/2024	17.12.2024	WP (C) - 43185/2023	P BEHERA	GENERAL			WRIT BRANCH-4	(Seat No- 38)
345	104755/2024	17.12.2024	WP (C) - 5214/2024	P BEHERA	GENERAL			WRIT BRANCH-7	(Seat No- 44)
346	104756/2024	17.12.2024	WP (C) - 19258/2024	P BEHERA	GENERAL				(Seat No- 44)
347	104757/2024	17.12.2024	WP (C) - 12982/2024	P BEHERA	GENERAL			WRIT BRANCH-7	(Seat No- 10)
348	104758/2024	17.12.2024	WP (C) - 4768/2024	P BEHERA	GENERAL			WRIT BRANCH-1	(Seat No-1)
349	104759/2024	17.12.2024	WP (C) - 7207/2024	P BEHERA	GENERAL			WRIT BRANCH-6	(Seat No- 16)
350	104760/2024	17.12.2024	WP (C) - 4144/2024	P BEHERA	GENERAL			WRIT BRANCH-3	(Seat No- 13)
351	104761/2024	17.12.2024	WP (C) - 15860/2024	P BEHERA	GENERAL			WRIT BRANCH-7	(Seat No- 15)
352	104762/2024	17.12.2024	WP (C) - 12888/2024	P BEHERA	GENERAL			WRIT BRANCH-5	(Seat No- 20)
353	104763/2024	17.12.2024	WP (C) - 12831/2024	P BEHERA	GENERAL			WRIT BRANCH-5	(Seat No- 20)
354	104764/2024	17.12.2024	WP (C) - 14268/2024	P BEHERA	GENERAL			WRIT BRANCH-5	(Seat No- 32)
355	104765/2024	17.12.2024	WP (C) - 12266/2024	P BEHERA	GENERAL			WRIT BRANCH-7	(Seat No- 18)
356	104766/2024	17.12.2024	WP (C) - 12269/2024	P BEHERA	GENERAL			WRIT BRANCH-7	(Seat No- 18)
357	104767/2024	17.12.2024	WP (C) - 13930/2024	P BEHERA	GENERAL			WRIT BRANCH-1	(Seat No-

									31)
358	104768/2024	17.12.2024	WP (C) - 31341/2024	J P KAR	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 122)
359	104769/2024	17.12.2024	WP (C) - 31329/2024	J P KAR	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 110)
360	104770/2024	17.12.2024	WP (C) - 31343/2024	J P KAR	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 108)
361	104771/2024	17.12.2024	WP (C) - 31411/2024	J P KAR	GENERAL			WRIT BRANCH-6	(Seat No- 16)
362	104772/2024	17.12.2024	WP (C) - 31413/2024	J P KAR	GENERAL			WRIT BRANCH-6	(Seat No- 25)
363	104773/2024	17.12.2024	WPC (OAC) - 3116/2018	B C PANDA	GENERAL			OA Branch	(Seat No-1)
364	104774/2024	17.12.2024	WPC (OAC) - 486/2019	L RAY	GENERAL			OA Branch	(Seat No-1)
365	104775/2024	17.12.2024	WP (C) - 8222/2022	L RAY	GENERAL			WRIT BRANCH-8	(Seat No- 41)
366	104776/2024	17.12.2024	CRLREV- 59/2024	P C JENA	GENERAL			CRIMINAL REVISION	(Seat No-3)
367	104779/2024	17.12.2024	ABLAPL- 13999/2024	J BEHERA	GENERAL				(Seat No-3)
368	104781/2024	17.12.2024	CRLMP- 1663/2024	J BEHERA	GENERAL				(Seat No-3)
369	104784/2024	17.12.2024	SA- 288/1973	A PARIDA	GENERAL				(Seat No-3)
370	104806/2024	17.12.2024	CMP- 1189/2024	J. D. MUDULI	GENERAL		Order Dtd. 2024-12- 13		(Seat No-3)
371	104817/2024	17.12.2024	TRP (C) - 364/2024	PUSPANJALI DAS	GENERAL		Order Dtd. 2025-01- 13		(Seat No-3)
372	104823/2024	17.12.2024	BLAPL- 9797/2024	R L PRADHAN	GENERAL				(Seat No-3)
373	104825/2024	17.12.2024	ABLAPL- 5026/2019	R K SARANGI	GENERAL			CRIMINAL MISC	(Seat No-9)
374	104846/2024	17.12.2024	ABLAPL- 12981/2024	S K SAMIM	GENERAL				(Seat No-9)
375	104847/2024	17.12.2024	WP (C) - 35628/2022	S MOHANTY	GENERAL			WRIT BRANCH-4	(Seat No- 19)
376	104886/2024	17.12.2024	WP (C) - 8062/2007	S.DAS	GENERAL		Order Dtd.	WRIT BRANCH	(Seat No-

							2023-04-19	(DIVISION BENCH-3)	122)
377	104888/2024	17.12.2024	WP (C) - 5796/2007	S.DAS	GENERAL		Order Dtd. 2023-04-19	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
378	104912/2024	17.12.2024	CRLMC-4496/2024	S DAS	GENERAL				(Seat No-121)
379	104914/2024	17.12.2024	WP (C) - 26487/2024	S DAS	GENERAL				(Seat No-121)
380	104923/2024	17.12.2024	FAO-165/2012	PRATIVA	GENERAL		Order Dtd. 2012-04-05	MISC. APPEAL SEC.	(Seat No-2)
381	104925/2024	17.12.2024	FAO-166/2012	PRATIVA	GENERAL		Order Dtd. 2012-04-05	MISC. APPEAL SEC.	(Seat No-2)

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